

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 74 of 2018

IN THE MATTER OF:

All India Chess Federation

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present

For Appellants: Ms. Shalini Kaul, Advocate.

**For Respondents: Ms. Neha Mishra and Ms. Aayushi Sharma,
Advocates for Respondent Nos.2 to 5.**

ORDER

23.01.2020 Due to paucity of time, the matter could not be taken up.

Post this Appeal 'for hearing' on **28th February, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Shreesha Merla]
Member (Technical)